

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.110
C.P.(IB)/77(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Rahul Arunprasad Patel

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Devang Nanavati, Senior Advocate a/w.

: Ms. Nitu Chaturvedi, Advocate

For the Respondent : Mr. Arjun Sheth, Advocate

ORDER

We have heard the arguments of the Counsel for the respondent / personal guarantor in continuation of the arguments completed by the applicant / financial creditor, which were heard on the last date of hearing on 14.04.2024.

Re-list the matter for the remaining arguments of the Counsel for the respondent as well as the rebuttal of the applicant / financial creditor.

Re-list on-01.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)